

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.09.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	Niharika Sharma Amit Jain-RP Dinkar Singh-R2

For Directions

2.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
3.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 720 of 2021	State Tax Officer Vs. Premraj Ramratan Laddha & Anr.	Maulik Nanavati	
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For Admission (Contempt)

5.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	
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For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta & Anr. With	Deebojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshith-R2 Abhay Anand Jena
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7.	Contempt Case (AT) No. 17 of 2021 in Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta, Liquidator & Anr.	Debojyoti Bhattacharya	
8.	Comp. App. (AT) (Ins) No. 396 of 2021	Bank of Baroda Vs. JBF Industries Ltd.	Pallavi Kumar	Divyang Chandiramani Prerana Wagh
9.	Comp. App. (AT) (Ins) No. 382 of 2021	Kamal K Singh Vs. Nitin Arora & Anr. With	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vasudha Sen Vineet Kumar-IRP
10.	Comp. App. (AT) (Ins) No. 383 of 2021	Kamal K Singh Vs. Milan Vasant Sanyasi & Anr. With	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vasudha Sen Vineet Kumar-IRP
11.	Comp. App. (AT) (Ins) No. 384 of 2021	Kamal K Singh Vs. Dinesh Gupta & Anr.	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vineet Kumar-IRP
12.	Comp. App. (AT) (Ins) No. 598 of 2021	Ashok G. Rajani Erstwhile Director Seya Industries Ltd. Vs. Beacon Trusteeship Ltd. & Ors.	Puneet jain	Shikhil Suri Prerana Wagh Shahdab Jan-R1 Ayush J Rajani Khushboo Shah Rajani-R4
13.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	Sanjib Kumar Mohanty Amit Acharya-ROC

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By order of Hon'ble Acting Chairperson
-sd/-
Registrar